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THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM : NAGALAND : MIZORAM AND ARUNACHAL PRADESH)

No.HC.VII-167 (Pt.-IV)/2014/6675/A

From:- Shri Dhruvad Kashyap Das
Registrar (Judicial)
Gauhati High Court
Guwahati

To
**The Secretary General
Supreme Court of India
New Delhi**

Dated- Guwahati, the 16th November, 2018

Sub:- Constitution Day celebration on 26th November, 2018 in New Delhi.

Ref. Letter, dated 13th November, 2018.

Sir,

With reference to the subject cited above, I am directed to furnish herewith the names and contact details of the participants, who will be attending the Constitution Day celebration on 26th November, 2018 in New Delhi., as follows:

Sl. No.	Name & Designation	Contact Details
1.	Smti Aparna Ajitsaria, Director, Judicial Academy, Assam, Guwahati	Mob. No. 098640-95356 e-mail: <u>aparna.ajitsaria@gmail.com</u> <u>ja@assam.gov.in</u>
2.	Shri Satya Nath Sarma, Member-Secretary, Assam State Legal Services Authority, Guwahati	e-mail: <u>assamslsa1@gmail.com</u> <u>satyasarma20@gmail.com</u> Mob. No. 094352-45907
3.	Smti Mezivolu T. Therieh, Member-Secretary, Nagaland State Legal Services Authority, Kohima	e-mail: <u>nslsa.nagaland@yahoo.in</u> Mob. No. 094360-05363
4.	Shri Vanlalenmawia, Member-Secretary, Mizoram State Legal Services Authority, Aizawl	e-mail: <u>mizoramslsa@gmail.com</u> Mob. NO. 08730824034 (M)

5.	Shri Budi Habung, Member-Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar	e-mail: <u>apslsa2013@rediffmail.com</u> Mob. NO.- 09402478111
6.	Shri Arup Jyoti Baishya, Joint Registrar (Judicial), Gauhati High Court, Guwahati-cum-Coordinator, High Court Mediation Centre.	Mob. No. 097078-06503 e-mail <u>dmharup@gmail.com</u>

This is for favour of your kind information and necessary action.

With warm regards,

Yours faithfully

[Signature]
16.11.18
Registrar (Judicial)

Memo No. No.HC.VII-167 (Pt-IV)/2014/6676 - 6694/A, dated 16.11.2018
Copy forwarded for information and necessary action to:-

1. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
2. The Secretary to the Govt. of Mizoram, Law and Judicial Department, Aizawl, Mizoram.
3. The Secretary to the Govt. of Nagaland, Justice & Law Department, Kohima.
4. The Secretary to the Govt. of Arunachal Pradesh, Law and Judicial Department, Itanagar.
5. The Principal Accountant General (A&E), Assam, Beltola, Guwahati, for information and necessary action.

The Officers are placed on deputation for the programme on condition that (a) the Officers will be treated as on duty during the period, (b) they will be entitled to T.A. & D.A. as admissible under the Rules.

6. The Accountant General (A&E), Mizoram, Aizawl / Nagaland, Kohima / Arunachal Pradesh, Itanagar, for information and necessary action.

The Officer is placed on deputation for participating in the programme on condition that (a) the Officers will be treated as on duty during the period, (b) He / she will be entitled to TA and DA as admissible under the Rules.

7. The Registrar (Vigilance / Admn.), Gauhati High Court, Guwahati.
8. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
9. The Registrar, Gauhati High Court, Aizawl Bench, Aizawl / Kohima Bench, Kohima / Itanagar Bench, Naharlagun.

He / she is requested to inform the participant of his / her respective State accordingly.

10. Smti Aparna Ajitsaria, Director, Judicial Academy, Assam, Guwahati
11. Shri Satya Nath Sarma, Member-Secretary, Assam State Legal Services Authority, Guwahati
12. Smti Mezivolu T. Therieh, Member-Secretary, Nagaland State Legal Services Authority, Kohima
13. Mr. Vanlalenmawia, Member-Secretary, Mizoram State Legal Services Authority, Aizawl

- 14. Shri Budi Habung, Member-Secretary, Arunachal Pradesh State Legal Services Authority, Itanagar
- 15. Shri Arup Jyoti Baishya, Joint Registrar (Judicial), Gauhati High Court, Guwahati-cum-Coordinator, High Court Mediation Centre

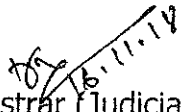
It is for information of the participants that they are being invited by the Supreme Court of India to participate in the Inaugural Session, Working Sessions and Valedictory Session of the programme. The invitation card and minute-to-minute programme of the function will be forwarded to them once the same is received by the Registry. The details regarding venue of the programme etc. will be intimated in due course.

The participants are to intimate their place of stay in New Delhi and Vehicle details by which they would reach at the venue of the Conference by email at (regj.ghc@gmail.com). Copy of the same may also be furnished to Shri Rajesh Kumar Goel, Registrar, Supreme Court of India at his e-mail id (reg.rajeshgoel@sci.nic.in).

Should they require any further information on the subject, they may contact Shri Rajesh Kumar Goel, Registrar, Supreme Court of India at his Mobile No. +919910384809, telephone no. 011-23071057 and e-mail id (reg.rajeshgoel@sci.nic.in).

- 16. The Joint Registrar (Judl./ PM & P), Gauhati High Court, Guwahati.
- 17. The OSD, Protocol Section, Gauhati High Court, Guwahati.
- ✓ 18. The Systems Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification in the official web site of the Gauhati High Court immediately.
- 19. CA to the Registrar General, Gauhati High Court, Guwahati.

(THE LIST OF OFFICERS HEREINABOVE IS NOT NECESSARILY IN ORDER OF SENIORITY.)


 Registrar (Judicial)
